

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-504
IB-475/ND/2023

IN THE MATTER OF:

Mr. Ganesh Patel Proprietor of M/S. GP Metal Industries

....Applicant

Vs.

Mittal Pigments Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Prakash K. Pandya

For the Respondent : Adv Bhanu Gupta alongwith Adv Akshat Singh, Adv
Dacchita Shahi, Adv Utkarsh Kandpal

ORDER

Ld. Counsel on behalf of the Operational Creditor is present. Shri Bhanu Gupta has appeared on behalf of the Corporate Debtor and submitted that they will file their Vakalatnama and reply and prayed time for that purpose. Two weeks' time is granted. List the matter on **10.10.2023**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**